

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-512
IB-547/PB/2018
IA/5709/2020, IA/3387/2022

IN THE MATTER OF:

Bhanu Ram & Ors.

.....Applicant

Vs.

M/s. HBN Dairies and Allied Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Karan Gandhi, Adv., in IA/3387/2022
For the Respondent	: Mr. Rohit Nain, Adv. in IA/5709/2020 for R-19 & R-22 Mr. Mohit Nandwani, Adv. for R-10 in IA/5709/2020 Mr. Dhruv Gupta, Adv., for R-19 & 22 in IA/5709/2020 Mr. Karan Gandhi, Mr. Shivam Gautam, Advs. for R-8 in IA/5709/2020
For the Liquidator	: Mr. Shashwat Anand, Mr. Shashwat Parihar, Ms. Shruti Goyal, Mr. Deepanshu Badiwal, Mr. Dhruva Vig, Advs.
For the SEBI	: Mr. Abhishek Baid, Mr. Praneet Das, Advs.
For the IT Deptt.	: Mr. Ruchir Bhatia, Sr. St. Counsel, Mr. Pratyaksh Gupta, Jr. St. Counsel with Mr. Ashish Kumar, Adv.

ORDER

IA/5709/2020:-

Ld. Counsel on behalf of the Applicant is present physically. Ld. Counsel on behalf of the R-8, R-9, R-10, R-19 and R-22 is also present through VC. Reply of R-8, R-10 and R-22 is on record. Reply with regard to R-19 is not on

Board. Let the Counsel on behalf of the Respondent No. 19 take steps to cure the defects and upload the same on e-portal of this Tribunal. List the application on **29.02.2024**.

List the other application i.e. IA/3387/2022 on **29.02.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)